

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.80/2006

Thursday the 26<sup>th</sup> day of April, 2007

**CORAM:HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

C.Sreenivas,  
Junior Engineer(Civil),  
O/O Assistant Engineer(Civil),  
Postal Civil Sub Division,  
Nadakkavu P.O., Calicut,  
residing at Sreevilasam, Mylom P.O.,  
Kottarakkara, Kollam 691 560. .... Applicant

By Advocate Mr.P.A.Kumaran for  
Mr.M.R.Hariraj

V/s.

- 1 Union of India,  
represented by the  
Secretary to Government,  
Ministry of Communication,  
New Delhi.
- 2 The Chief Engineer (Civil),  
Headquarters, Postal Civil Wing,  
Department of Posts, Dak Bhavan,  
New Delhi.
- 3 The Superintending Engineer(civil),  
Postal Civil Circle,  
Bangalore.
- 4 The Executive Engineer(Civil),  
Postal Civil Division,  
Trivandrum. .... Respondents

By Advocate Mr.Varghese P Thomas ACGSC

This Original Application having been heard on 26<sup>th</sup> April, 2007, the  
Tribunal on the same day delivered the following:-

ORDER

Hon'ble Mr.George Paracken, Judicial Member

The applicant has filed the present OA seeking a direction to  
the respondents to consider him for appointment by absorption w.e.f. the  
date on which he was appointed on deputation with all consequential  
benefits including seniority. He has also sought a declaration that he is

entitled to be considered as Junior Engineer(Civil) in the Department of Posts. The respondents counsel produced a letter dated 2/4/2007 from the Department of Posts, Office of the Post Master General, Central Region, Cochin informing that action is under way to absorb the applicant in the Postal Department. He has also produced a copy of the letter dated 16/3/2007 from the Ministry of Communications & Information Technology, Government of India, New Delhi conveying the approval of the competent authority to the absorption on permanent transfer basis of the applicant who is a Junior Engineer (Civil) from the Prasar Bharati Corporation of India, Civil Construction Wing, All India Radio, Chennai to the post of Junior Engineer(Civil) in the Office of the Executive Engineer(Civil), Postal Division, Trivandrum in accordance with the terms and conditions contained in the Letter No.3-30/98-CWP dated 26/10/2006.

2 The applicant's counsel submits that in view of the aforesaid sanction conveyed by the Ministry of Communications & Information Technology, Government of India, New Delhi, the present OA can be closed and it is ordered accordingly.

3 There is no order as to costs.



GEORGE PARACKEN  
JUDICIAL MEMBER

abp